

Cultural Centres in Garhwal

6091. SHRI C. M. NEGI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to open some cultural centres in Garhwal for the overall development of Garhwali culture/language/literature:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No Sir.

(b) Does not arise.

(c) The Government has already set up 7 Zonal Cultural Centres in the country with the primary objective of providing facilities for the creative development of different aspects of art and culture. Garhwal region falls in the jurisdiction of the North Central Zone Cultural Centre, which looks after the development and promotion of culture of the areas which come under its jurisdiction, including Garhwal.

Further, the Government has a number of Schemes for financial assistance to Voluntary Organisations for the development and propagation of culture, including development of languages. The Garhwal region is also covered under such Schemes.

Construction of Konni-Thannithodu Road in Kerala

6092. SHRI SURESH KODIKUNNIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to give direction to the forest department of Kerala not to raise any objection to the reconstruction of Konni-Athumbhukulam-Thannithodu road;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) to (c). Kerala State Government was requested to furnish essential lacking details in this case on 30.1.1987. Information is still not received from the State Government. The case stands rejected for non receipt of required information from State Government.

Assistance to Kerala for Sports Projects

6093. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

(a) the Central assistance sought and given to Kerala State for various sports projects and schemes during 1988-89 and 1989-90;

(b) the projects submitted by Kerala Government for 1990-91;

(c) the amount of financial assistance sought for those projects; and

(d) the allocation made by Government?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a)